

**Sale of Trimethoprim and Sulphamethoxazole in open market**

1388. SHRI B. SATYANARAYAN REDDY:

SHRI DAYANAND SAHAY:

Will the Ministry of INDUSTRY be pleased to state:

(a) whether it is a fact that Trimethoprim and Sulphamethoxazole are being sold in the open market at much lower prices than the notified prices;

(b) whether his Ministry verified the purchase prices before revising the formulation prices based on these drugs under DPCO, 1987;

(c) if so, what is the purchase price of each and what is the notified price; and

(d) whether it is a fact that 8 per cent incidental has been allowed on notified prices of bulk drugs while fixing formulation prices?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) The current market prices of bulk drugs referred to in the question are not available. The prices of drugs in the open market keep fluctuating like these of other commodities.

(b) to (d) The leader prices of Sulphamethoxazole and Trimethoprim formulations were revised by allowing 8 per cent incidentals over the notified prices of bulk drugs which is a general practice in case of formulations containing price controlled bulk drugs.

**DPEA dues on Betamethasone and its salts**

1389. SHRI B. SATYANARAYAN REDDY:

SHRI DAYANAND SAHAY:

Will the Minister of INDUSTRY be pleased to refer to the answer to

Unstarred Question 3307 given in the Rajya Sabha on 22nd August, 1988 and state:

(a) whether it is a fact that total formulations based on Betamethasone and its salts does not exceed 12;

(b) what was the price fixed for Betamethasone and its salts and what price has been charged; and

(c) what is the amount shown by the company as DPEA dues per year during the last five years upto June, 1987?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) to (c) The required details, to the extent available, would be collected and laid on the Table of the House.

**Revision of price of Chloramphenicol Powder**

1390. CHOWDHARY RAM SEWAK: Will the Minister of INDUSTRY be pleased to refer to the answer to Unstarred Question 3601 given in the Rajya Sabha on the 29th August, 1988 and state:

(a) what is the stage from which drug is being produced along with its earlier price;

(b) whether it is a fact that the revised price of Chloramphenicol Powder was based on increase of L-Base price;

(c) if so, at whose instance;

(d) why the producers of Chloramphenicol from L-Base were not subject to cost study by BICP despite the fact that more than one year has passed from the announcement of DPCO, 1987;

(e) what is the import price of L-Base and Chloramphenicol powder and what is the saving in foreign exchange in respect of production from L-Base;

(f) whether it is a fact that Palmi-tate and other esters are being pro-duced from Chloramphenicol; and

(g) if so, why the prices of esters were not revised?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) to (g) The required details to the extent available would be collected and laid on the Table of the House.

#### Expenditure on Bengal Immunity staff

1391. SHRI BHAGATRAM MAN-HAR: Will the Minister of INDUS-TRY be pleased to refer to the an-swer to Unstarred Question 3285 given in the Rajya Sabha on 22nd August, 1988 and state:

(a) what are the details of expendi-ture incurred during 1986-87 and 1987-88 on the staff and employees of Bengal Immunity;

(b) what was the expenditure on the Directors and other senior officers of Bengal Immunity during the above period;

(c) what are the names of other persons on whom the remaining ex-penditure was incurred; and

(d) what was the expenditure head-wise during each of the above year?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) to (d) The requisite information is being collected and the same will be laid on the Table of the Sabha.

#### Production of Tetracyclines by M/s. Cyanamide

1392. DR. RATNAKAR PANDEY: Will the Minister of INDUSTRY be pleased to refer to the answer to Un-starred Question 3281 given in the Rajya Sabha on the 22nd August, 1988 and state:

(a) what are the Tetracyclines be-ing produced by M/s. Cyanamide and whether production of each is being monitored by his Ministry;

(b) if so, the production of each during the last five years, year-wise;

(c) whether it is a fact that total packs of formulations based on Tetra-cycline produced by Cyanamide does not exceed 10;

(d) if so, what are the reasons for not providing the information to Parliament in respect of prices fixed and prices charged for each pack alongwith production of each year-wise from the date of litigation;

(e) whether it is a fact that all this information is available with the committee who assessed the over-charged amount as well as submitted by the company; and

(f) if so, what are the details of in-formation available with the commit-tee and provided by the company?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) and (b) Information to the extent avail-able is given below:

Year	Tetracycline bulk (drugs produced by M/s. Cyanamide (Tonnes)
1981-82	5.15
1982-83)	8.91
1983-84	2.19
1984-85	11.10
1985-86	10.50

(c) and (d) The details of prices of formulations charged by the com-pany etc. are quite voluminous. The time and efforts required for collec-tion of these details will not be com-mensurate with the results likely to be achieved.